

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5069- JK (LD) of 2026
DATED:- 16 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Food Civil Supplies and Consumer Affairs Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

Dated:- 16 - 04- 2026

No:-LAW-OIC/4/2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Food Civil Supplies and Consumer Affairs..
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No. 5069- JK(LD) of 2026 dated 16.04.2026

S. No.	Title and type	OIC
1	LPA/21/2026 titled UT of J&K & Others V/s Fida Hussain.	Mr. Shafqat Ali, Assistant Director, FCS&CA, Kishtwar.
2	WPC/3505/2025 titled Ramesh Chander V/s UT of J&K & Others.	Mr. Santosh Kumar, Assistant Director, FCS&CA, Jammu Rural-II.
3	OA/2402/2025 titled Mohd. Ashraf V/s UT of J&K & Others.	Mr. Shafqat Ali, Assistant Director, FCS&CA, Doda
4	CP/11/2025 titled Om Dutt V/s Saurabh Bhagat & Others.	Mrs. Jyoti Devi, Deputy Director (P&S), FCS&CA, Jammu.
5	WPC/3760/2025 titled Arjan Singh V/s UT of J&K & Others.	Mr. Avinash, Chief Accounts Officer, FCS&CA, Jammu.
6	CCP(S)/420/2025 titled Mohd. Afsar V/s Saurabh Bhagat & Others	Mr. Sham Lal Abrol, Deputy Director (F/R), FCS&CA, Jammu.
7	WPC/3779/2025 titled Bilal Ahmed Wani V/s UT of J&K & Others.	Mr. Niamatullah Sheikh, Assistant Director, FCS&CA, Ramban.
8	CCP(S)/411/2025 titled Fida Hussain V/s Saurabh Bhagat & Others.	Mr. Shafqat Ali, Assistant Director, FCS&CA, Kishtwar.
9	WPC/113/2026 titled Rashpal Singh V/s UT of J&K & Others.	Mr. Santosh Kumar, Assistant Director, FCS&CA, Jammu Rural-II.
10	CP/31/2026 titled Mohd. Ashraf V/s Saurabh Bhagat & Others.	Mr. Shafqat Ali, Assistant Director, FCS&CA, Doda.
11	OA/168/2026 titled Abdul Gani Shah V/s UT of J&K & Others.	Mrs. Jyoti Devi, Deputy Director (P&S), FCS&CA, Jammu.
12	SWP/2344/2013 titled Vijay Kumar V/s State of J&K & Others.	Mr. Mohd. Sagir, Assistant Director, FCS&CA, Kathua.
13	SWP/352/2009 titled Mohd. Iqbal & Ors. V/s State & Ors.	Mr. Shafqat Ali, Assistant Director, FCS&CA, Kishtwar.
14	SWP/425/2013 titled Mohd. Ashraf & Ors V/s State & Ors.	Mr. Shafqat Ali, Assistant Director, FCS&CA, Kishtwar.
15	CCP(S)/136/2022 titled Jaswant Raj	Mr. Mohd. Sagir, Assistant Director, FCS&CA, Kathua.
16	WPC/2026 titled UT of J&K & Others V/s Jameela Bano.	Mr. Niamatullah Sheikh, Assistant Director, FCS&CA, Ramban.
17	WPC/2026 titled UT of J&K & Others V/s Shabbir Ahmed & Others.	Mr. Rohit Kumar, Assistant Director, FCS&CA, Rajouri.
18	LPA/2026 Titled UT of J&K V/S Rudra Flour Mills.	Mr. Avinash, Chief Accounts Officer, FCS&CA, Jammu.

[Handwritten Signature]